GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No.428 TO BE ANSWERED ON 26.06,2019

Financial Assistance to Loss Making PSUs

428: SHRI BHAGWANTH KHUBA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the production in many Public Sector Undertakings (PSUs) has decreased and the losses incurred by these PSUs have gone up;
- (b) if so, the details thereof;
- (c) whether the Government has identified some PSUs to turn them into profit making ones and if so, the details thereof;
- (d) whether the Government proposes to give any financial assistance to the loss making PSUs; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT)

(a) & (b): As per Public Enterprises Survey 2017-18 which was laid in the Parliament on 27.12.2018, the details of production in terms of Gross turnover and amount of losses of CPSEs for the last three years is given below;

(Rs. in crore)

Years	Gross Turnover	Loss
2017-18	21,55,948	31,261
2016-17	19,55,675	27,480
2015-16	18,34,635	30,756

(c) to (e): DPE has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises: General principles and mechanism of restructuring" to the administrative Ministries /Departments of CPSEs. As per the guidelines, the responsibility for addressing the sickness of CPSEs lies with the concerned administrative Ministries/ Departments. The administrative Ministries/ Departments are responsible for monitoring the sickness of CPSEs functioning under them and taking timely redressal measures. The concerned administrative Ministries/Departments formulate revival/restructuring plans including financial assistance for such CPSEs on a case-to-case basis and after obtaining the approval of competent authority implement the plan.
